

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1230

ANSWERED ON:02.03.2006

FREE RESIDENTIAL SCHOOLS FOR SC ST OBC AND MINORITIES CHILDREN

Chavda Shri Harisinh Pratapsinh;Rana Shri Kashi Ram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government proposes any scheme to establish free residential schools for the children belonging to Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minority Communities at block-level;

(b) if so, the details thereof; and

(c) the funds earmarked in this regard during 2005-06?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (c) The Government has launched Kasturba Gandhi Balika Vidyalaya (KGBV) scheme, in August 2004, for setting up of residential schools at upper primary level for girls belonging predominantly to SC/ST/OBC and minorities communities, in educationally backward blocks where female rural literacy is below and the gender gap is above the national average. A minimum of 75% of the enrolment are reserved for girls from SC/ST/OBC or minority communities. The expenditure under the scheme is shared in the 75:25 ratio between the Centre and the States. The scheme is being implemented in 21 States namely: Andhra Pradesh, Arunachal Pradesh, Bihar, Jharkhand, Gujarat, Himachal Pradesh, Haryana, Karnataka, Jammu and Kashmir, Madhya Pradesh, Chattisgarh, Maharashtra, Meghalaya, Orissa, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, Uttaranchal and West Bengal. The budget allocation for financial year 2005-06 is Rs. 250 crore. Initially, 750 KGBVs were approved and Government of India has approved an additional 430 KGBVs on 1st February 2006.

The Ministry of Social Justice and Empowerment and the Ministry of Tribal Affairs are implementing two schemes namely Grant in aid to Voluntary Organizations working for Scheduled Castes and Grant in aid to Voluntary Organization for Scheduled Tribes. Under these schemes assistance is provided for skill development of the target groups to enable them to start income generating activities and setting up of residential schools for SC/ST students. The allocation for the year 2005-06 under this scheme of Grant-in-aid to voluntary organisation is Rs. 27.00 crore and Rs. 22.00 crore respectively. The Ministry of Tribal Affairs is also implementing following schemes with allocation for 2005-06 indicated against each for establishment of residential schools;

S.No.	Name of the Scheme	Allocation (Rs.in crore)
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1.	Education Complex in low literacy pockets for ST girls	6.00
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2.	Eklavya Model Residential School (released)	49.32
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3.	Establishment of Ashram School in Tribal Sub Plan (TSP) areas	6.00
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